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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1035/2019  
NAME OF THE PETITIONER(S) : NAJMA MEERAN & 3 OTHERS  
NAME OF THE RESPONDENT(S) : GROWING CROPS FARMS PVT LTD & 5 OTHERS  
UNDER SECTION : 59 OF CA 2013

| S.No. | NAME (IN CAPITAL)                    | DESIGNATION                | SIGNATURE     |
|-------|--------------------------------------|----------------------------|---------------|
|       |                                      | REPRESENTATION BY WHOM     |               |
| 1.    | Hanuman A<br>for Suchana Roy         | Counsel for<br>Petitioner. | A.H.          |
| 2.    | D. Vinod<br>for B. Dhanaraj.         | Counsel for R2             | D. Vinod.     |
|       | Geethanjali T<br>of M/s. Anand Dalia | 1 <sup>st</sup> Respondent | Geethanjali T |

ORDER

At request of both the parties, list this matter on 25.11.2019.

-SD-  
ANIL KUMAR B  
MEMBER (TECHNICAL)

-Sd-  
(B. S. V. PRAKASH KUMAR)  
Member (Judicial)

ghk